

DIVISION BENCH  
COURT - II

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/29(KB)2022  
IA(COMPANIES.ACT)/20(KB)2022, IA(COMPANIES.ACT)/144(KB)2022,  
IA(COMPANIES.ACT)/4(KB)2023, IA(COMPANIES.ACT)/167(KB)2023,  
CONT.A./10(KB)2022, IA(COMPANIES.ACT)/75(KB)2023,  
IA(COMPANIES.ACT)/2(KB)2023, RA/1(KB)2023,  
COMP.APPL/15(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>KAMAL KUMAR AGARWAL VS VIRDHI COMMERCIAL CO LTD</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4) SEC. 244(1)</b>

**Appearance (via video conferencing/physically)**

Mr. Jishnu Chowdhury, Adv. ] For the Petitioners  
Mr. Aditya Gawdia, Adv. ]  
Ms. Rashmi Singhee, Adv. ]  
Ms. Ujjaini Chatterjee, Adv. ]  
Mr. Pintu Ghosh, Adv. ]

Mr. Sanjay Kr. Gupta, Adv. ] For Respondent No. 1 to 8, 10 &11  
Mr. Rohit Kr. Keshri, Adv. ]  
Mr. Ankit Chaurasia, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **10.05.2024. at 1:00 p.m.**

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**